THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-129/2006/3019/A

From :-

Smti. Pronita Morang,

Jt. Registrar (Vigilance),

Gauhati High Court,

Guwahati.

To,

Shri Naim Uddin Ahmed,

Principal Judge,

Family Court, Nalbari.

Dated Guwahati, the $\frac{1}{6}$ May, 2025.

Sub:-

Station leave.

Ref:-

Your letter No. FC.NLB/08/2019/411 dated 05.05.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted station leave permission, with the official vehicle, at own cost, from the evening of 06.05.2025 till the morning of 08.05.2025. The Counsellor, Family Court, Nalbari, and in his absence, the Chief Judicial Magistrate, Nalbari would remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-129/2006/3020/A dated 6. 5. 2 025 Copy to:

1. The Project Manager, Gauhati High Court.

06.05.25

JT. REGISTRAR (VIGILANCE)